

HIGH COURT OF JAMMU AND KASHMIR
(Office of the Registrar General at Srinagar)

ORDER

No: 325

Dated: 27.06.2016

In the interest of administration the following transfers and postings of the District and Sessions Judges are hereby made:

S/Shri

- 1) Vinod Chatterji Koul, Special Judge, Anti-Corruption (CBI Cases), Jammu, is transferred and posted as Principal District and Sessions Judge, Kathua, vice Sh. Sanjay Dhar.
- 2) Sanjay Dhar, Principal District and Sessions Judge, Kathua, is transferred and posted as Special Judge, Anti-Corruption (CBI Cases), Jammu, vice Sh. Vinod Chatterji Koul.
- 3) Puneet Gupta, Registrar Vigilance, High Court of J&K, is transferred and posted as Chairman, J&K Sales Tax Tribunal, against an available post.
- 4) Kikar Singh Parihar, Principal District and Sessions Judge, Reasi, is transferred and posted as Additional District and Sessions Judge, Srinagar, vice Sh. Soba Ram Gandhi.
- 5) Soba Ram Gandhi, Additional District and Sessions Judge, Srinagar, is transferred and posted as Principal District and Sessions Judge, Reasi, vice Sh. Kikar Singh Parihar.
- 6) Sanjay Parihar, Registrar (Judicial), High Court Wing Jammu, is transferred and posted as 2nd Additional District and Sessions Judge, Jammu, vice Sh. M. K. Sharma.
- 7) M. K. Sharma, 2nd Additional District and Sessions Judge, Jammu, is transferred and posted as Principal District and Sessions Judge, Bhandarwah, vice Sh. Sanjeev Gupta.
- 8) Sh. Sanjeev Gupta, Principal District and Sessions Judge, Bhandarwah, is transferred and posted as Special Judge, Anti-Corruption, Jammu, vice Sh. Ashok Kumar Koul.
- 9) Sanjeev Kumar Bhagat, Additional District and Sessions Judge (TADA/POTA), Srinagar, is transferred and posted as Principal District and Sessions Judge, Bandipora, vice Sh. Mohammad Ashraf Malik.
- 10) Mohammad Ashraf Malik, Principal District and Sessions Judge, Bandipora, is transferred and posted as Principal District and Sessions Judge, Anantnag, vice Sh. Jawad Ahmad.
- 11) Parvez Hussain Kachroo, Registrar (Judicial), High Court Wing Srinagar, is transferred and posted as Additional District and Sessions Judge, Pulwama, vice Sh. Virender Singh Bahu.
- 12) Ms. Nighat Sultana, District Judge, Leave Reserve, High Court Wing Jammu, is transferred and posted as Presiding Officer, J&K Labour Court and Industrial Tribunal, vice Sh. Kossar Ahmad Qureshi.
- 13) Kossar Ahmad Qureshi, Presiding Officer, J&K Labour Court and Industrial Tribunal, is transferred and posted as Member, J&K Special Tribunal (Revenue), Srinagar, against an available vacancy.

- 14) Mohammad Ibrahim Wani, Additional District and Sessions Judge, Handwara, is transferred and posted as Principal District and Sessions Judge, Kupwara, vice Sh. Sikander Azam.
- 15) Sikander Azam, Principal District and Sessions Judge, Kupwara, is transferred and posted as Principal District and Sessions Judge, Kargil, vice Sh. Tasleem Arif.
- 16) Tasleem Arif, Principal District and Sessions Judge, Kargil, is transferred and posted as Additional District and Sessions Judge, Handwara, vice Sh. Mohammad Ibrahim Wani.
- 17) Madan Lal, 1st Additional District and Sessions Judge, Srinagar, is transferred and posted as Presiding Officer, MACT, Srinagar, vice Ms. Shazia Tabasum.
- 18) Ms. Shazia Tabasum, Presiding Officer, MACT, Srinagar, is transferred and posted as Additional District and Sessions Judge, Sopore, vice Sh. Naseer Ahmad Dar.
- 19) Naseer Ahmad Dar, Additional District and Sessions Judge, Sopore, is transferred and posted as 1st Additional District and Sessions Judge, Srinagar, vice Sh. Madan Lal.
- 20) Rajinder Sapru, Principal District and Sessions Judge, Leh, is transferred and posted as Additional District and Sessions Judge, Rajouri, vice Sh. Khalil Ahmad Choudhary.
- 21) Khalil Ahmad Choudhary, Additional District and Sessions Judge, Rajouri, is transferred and posted as Principal District and Sessions Judge, Leh, vice Sh. Rajinder Sapru.

Note(1): Presiding Officer of the Court of 4th Additional District and Sessions Judge, Srinagar, is given the additional charge of the Court of Additional District and Sessions Judge (TADA/POTA), Srinagar.

Note(2): (a) All the transferees shall move simultaneously after handing over the charge to the available Judicial Officer at the Headquarter.

(b) The Officers sent on deputation shall report to the concerned Registrar (Judicial), High Court of J&K, till such time that their deputation order is received from the Government.

By Order


(M. K. Hanjura)
Registrar General

Dated: 27.06.2016

No. 13065-95/GS

Copy to the:-

1. Principal Secretary to Hon'ble the Chief Justice, High Court of J&K,
2. Secretary to Hon'ble Mr. Justice _____,
....for information of His Lordship.
3. Registrar Vigilance, High Court of J&K, Srinagar,
4. Registrar (Judicial), High Court of J&K, Jammu/Srinagar,
5. Principal District & Sessions Judges,
Jammu/Srinagar/Kathua/Reasi/Bhaderwah//Rajouri/Anantnag/Bandipora/B
aramulla/Pulwama/Kupwara/Leh/Kargil.
6. Special Judge, Anti-Corruption, Jammu,
7. Special Judge, Anti-Corruption (CBI Cases), Jammu,
8. Chairman, J&K Sales Tax Tribunal,
9. Presiding Officer, Labour Court and Industrial Tribunal,
10. Member, J&K Special Tribunal (Revenue), Srinagar,
11. Addl. District & Sessions Judge, Srinagar,